

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/117/2014

Date : 18.10.2014

I

The services of **Shri Mahendra Singh**, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.13, Jaipur Metropolitan, Jaipur**, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Registrar (Classification), Rajasthan High Court Bench, Jaipur**.

II

Shri Mahendra Singh, an officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred/posted with immediate effect as **Registrar (Classification), Rajasthan High Court Bench, Jaipur** vice **Shri Ravindra Kumar Maheshwari**.

III

Shri Ravindra Kumar Maheshwari, an officer in the District Judge Cadre, presently posted as **Registrar (Classification), Rajasthan High Court Bench, Jaipur**, is hereby appointed/posted as **Registrar-cum-Central Project Co-ordinator, Rajasthan High Court Bench, Jaipur** (New post)

IV

On account of administrative exigencies, following transfers/postings of the Judicial Officers in the District Judge and Senior Civil Judge Cadre, are made with immediate effect :-

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1.	Ram Avtar Soni (ON REQUEST)	Sr.CJ-cum-ACJM, Begun (Chittorgarh)	Sr.CJ-cum-ACJM, Nagaur	Vacant
2.	Vinod Kumar Vaza (ON REQUEST)	Sr.CJ-cum-ACJM, Manoharthana (Jhalawar)	Sr.CJ-cum-ACJM, Begun (Chittorgarh)	Ram Avtar Soni
3.	Shiv Prasad Tamboli	Addl. Sr.CJ-cum- ACMM No.2, Jaipur Metropolitan, Jaipur	Sr.CJ-cum-ACJM, Manoharthana (Jhalawar)	Vinod Kumar Vaza
4.	Vamita Singh (ON REQUEST)	Sr.CJ-cum-ACJM, Sanchoe (Jalore)	Addl. Sr.CJ-cum- ACMM No.9, Jaipur Metropolitan, Jaipur	Narendra Kumar
5.	Narendra Kumar	Addl. Sr.CJ-cum- ACMM No.9, Jaipur Metropolitan, Jaipur	Sr.CJ-cum-ACJM, Sanchoe (Jalore)	Vamita Singh

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NOTE:-

1. The Officers are directed to hand over the charge in accordance with Order No.24/P.I. dated 23.11.1998.
2. The officers transferred on their own request, shall not be entitled to claim transfer allowance and joining time.

BY ORDER,



REGISTRAR GENERAL

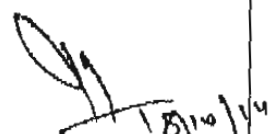
No.Estt.B2(v)1/2014/ 17464

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Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges/P.O., All Tribunals.
12. Concerned Officers/Courts/Posts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./
Building Cell.



REGISTRAR GENERAL